

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:2886  
ANSWERED ON:10.02.2014  
CONSULTATIVE COMMITTEE ON STEEL  
Mahato Shri Narahari

**Will the Minister of STEEL be pleased to state:**

- (a) the present status of the National Joint Consultative Committee on Steel;
- (b) the number and the names of its members;
- (c) the procedure adopted by the Government to set up this Committee; and
- (d) the number of meetings held till date and the decisions taken by the Committee and action taken thereon?

**Answer**

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a ) to (c ): The National Joint Committee for the Steel Industry (NJCS) (earlier called Joint Wage Negotiation Committee) is an independent national level forum which works on bi-partite principles. It has been continuously functioning since its constitution in October, 1969. The decisions of NJCS are taken by consensus and are generally binding on both the parties. The Committee consists of members from both employee's and employer's side i.e three persons each from four Central Trade Union organizations of INTUC, AITUC, HMS and CITU and one person each from the recognized trade unions of Bhilai Steel Plant (BSP), Durgapur Steel Plant(DSP), Rourkela Steel Plant(RSP), Bokaro Steel Plant(BSL), IISCO Steel Plant(ISP), Alloy Steels Plant(ASP), Salem Steel Plant(SSP), Visvesvarya Iron & Steel Plant(VISL), Chandrapur Ferro Alloy Plant(CFP) and Rashtriya Ispat Nigam Ltd.(RINL), Chief Executive Officers/Executive Directors of Steel Plants of BSP, DSP, RSP, BSL, ISP, ASP, SSP, VISL, CFP & Director (Personnel), RINL and Director (Finance) SAIL as members. Director (Personnel), SAIL is the Convenor-Member of the Committee. Initially, the Committee was constituted under the aegis of the Ministry of Labour. Since February, 1971 the committee has been working independently.

(d) Till date 275 meetings of NJCS have been held and eight Wage Agreements for the workers have been successfully negotiated and finalized.